





Office of the Collector & District Magistrate South Goa District.

Disaster Management Cell, Matanhy Saldanha Administrative Complex, South Goa District, Margao Goa.

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No.83/01/DMC/2019/5549

Date: 03/05/2020

## ORDER

In view of the Quarantine facilities established due to COVID-19, it is hereby informed that: -

- All the persons entering into Goa State will be sent to Institutional Quarantine Centre for testing on arrival.
- If the test results are negative, they will be discharged on the same day to be sent on home quarantine for 14 days.
- Accommodation will not be charged for those persons producing proof of address in Goa during their stay in Quarantine Centre.
- Food will be chargeable as per prevailing rates if provided by the Quarantine Centre.
   Own arrangement for food can be made by the persons in quarantine.
- A consolidated amount of Rs. 2500/- per day per person (all inclusive) will be charged in the quarantine Centers for non-Goans.

This is issued in supersession of Order No. 83/01/DMC/2019/5314 dated 28.04.2020

This Order shall come into force with immediate effect.

(Ajit Roy IAS)
Collector & District Magistrate
South Goa, Margao.

To,
All the Incharge of Quarantine Facilities in South Goa.

## Copy to: -

- 1. The Managing Director, Goa Tourism Development Corporation, Panaji.
- 2. All the Dy Collectors of South Goa District.
- 3. All the Mamlatdars of South Goa District.
- 4. O/e.
- 5. Guard file.